

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Contempt Petition No.61/94 in

Dated: 23 DEC 1994

APPLICATION NO: 487 of 1991.

APPLICANTS:- Sri.K.Rajamurugasuryan and two others.,
V/S.

RESPONDENTS:- Sri.K.Jayaram, Dist.Engineer(Telecom), Shimoga
and another.,

To

1. Sri.B.Veerabhadra, Advocate, No.126/2, Sixth Cross,
Kadirappa Road, Doddigunta, Coxtown, Bangalore-5.
2. Sri.M.Vasudeva Rao, Addl.C.G.S.C.,
High Court Bldg, Bangalore-1.

Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 14-12-1994.

Issued on

23/12/94 

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for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

CENTRAL ADMINISTRATIVE TRIBUNAL,
BANGALORE BENCH.

CONTEMPT PETITION NO. 61/ 1994

IN

ORIGINAL APPLICATION NO. 487/91

WEDNESDAY, THE 14TH DAY OF DECEMBER, 1994

SHRI V. RAMAKRISHNAN ... MEMBER (A)

SHRI A.N. VUJJANARADHYA ... MEMBER (J)

1. Shri K. Raja Murgasuryan,
S/o Shri M. Kadal Kariyandi,
aged about 27 years,
Casual Mazdoor,
Shimoga Telecom District,
Shimoga.
2. Shri S.A. Shivaraja,
S/o Shri Andanappa,
aged 26 years,
Casual Mazdoor,
Shimoga Telecom District,
Shimoga.
3. Shri Soundaram,
S/o Shri Perumal,
aged 28 years,
Casual Mazdoor,
Shimoga Telecom District,
Shimoga. ... Complainants

(By Advocate Shri B. Veerabhadra)

Vs.

1. Shri K. Jayaram,
Telecom District Engineer,
Shimoga Telecom District,
Mangosee Buildings,
Kote Road, Shimoga.
2. Shri N.S. Ramachandran,
Chief General Manager,
Telecom, Karnataka Circle,
1, Old Madras Road,
Ulsoor, Bangalore - 560 008. ... Respondents

(By Advocate Shri M. Vasudeva Rao, Additional
Central Government Standing Counsel)

...2/-



ORDER

SHRI A.N. VUJJANARADHYA, MEMBER (J)

Shri M.V. Rao produces a copy of the order passed by the Supreme Court in Special Leave Petition on 22.8.94 wherein interim stay against the impugned order, namely, the order which is sought to be enforced in this contempt petition. Because of the interim order of stay granted by the Supreme Court, this contempt petition cannot be proceeded with. Therefore, this contempt petition is closed.

Sd/-

" 1H/12/4N
(A.N. VUJJANARADHYA)
MEMBER (J)

Sd/-

(V. RAMAKRISHNAN)
MEMBER (A)



TRUE COPY

~~Shri Jay~~ 23/12/94

Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore